## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/141/2016

NAME OF THE PETITIONER(S)

: T.P. Saravanavel & 3 others

NAME OF THE RESPONDENT(S)

: M/s. Ponny Retail's Private Ltd and 2 others

UNDER SECTION

: 397/398, 402, 406

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. D. GOPAL

Counsel for petitioner

2. K. Kathiresan

Ind Respondent

3. B. Sarath basi

Respondent - 3

B. Sobn

## **ORDER**

Counsel for Petitioner is present. Counsel for R2 and Counsel for R3 are present. Counsel for the Petitioner submitted that there are chances of settlement as some initiative has been taken and prayed for time to report. Put up on 22.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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